

¹[THE THIRD SCHEDULE
(See section 10)

Allocation of Seats in the Legislative Councils

Name of State	Total number of seats	Number to be elected or nominated under article 171(3)				
		Sub-clause (a)	Sub-clause (b)	Sub-clause (c)	Sub-clause (d)	Sub-clause (e)
1	2	3	4	5	6	7
² [1. Andhra Pradesh	58	20	5	5	20	8]
³ [2. Bihar	75	24	6	6	27	12]
^{4*}	*	*	*	*	*	*
⁵ [3.] Madhya Pradesh	90	31	8	8	31	12
^{6*}	*	*	*	*	*	*
⁷ [5. Maharashtra	78	22	7	7	30	12]
⁸ [6. ⁹ [Karnataka]	75	25	7	7	25	11]
^{10*}	*	*	*	*	*	*
¹¹ [7. Tamil Nadu	78	26	7	7	26	12]
¹² [7A. Telangana	40	14	3	3	14	6]
¹³ [8. Uttar Pradesh	100	36	8	8	38	10]

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1. Subs. by Act 37 of 1957, s. 12, for the Third Schedule (w.e.f. 18-9-1957).
 2. Subs. by Act 12 of 2015, s. 3, for the existing entry 1 (w.e.f. 29-4-2015).
 3. Subs. by Act 30 of 2000, s.17, for entry 2 (w.e.f. 15-11-2000).
 4. Entry relating to Bombay omitted by Act 11 of 1960, s. 21 (w.e.f. 1-5-1960).
 5. Entry 4 renumbered as entry 3 by s. 21, *ibid.* (w.e.f. 1-5-1960).
 6. Omitted by Act 40 of 1986, s. 5 (w.e.f. 1-11-1986).
 7. Ins. by Act 11 of 1960, s. 21 (w.e.f. 1-5-1960).
 8. Subs. by Act 31 of 1987, s. 2, for entry 6 (w.e.f. 8-9-1987).
 9. Subs. by the Mysore State (Alteration of Name) (Adaptation of Laws on Union Subjects) Order, 1974, s. 3 and Schedule, for "Mysore" (w.e.f. 1-11- 1973).
 10. Omitted by Act 46 of 1969, s. 5 (w.e.f. 7-1-1970).
 11. Ins. by Act 16 of 2010, s. 4 (w.e.f. 18-5-2010).
 12. Ins. by Act 6 of 2014, s. 17 (w.e.f. 2-6-2014).
 13. Subs. by Act 29 of 2000, s.18, for entry 8 (w.e.f. 9-11-2000).